



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

Cause List






Published under the authority of Hon'ble The Chief Justice





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NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

	BENCH	NAME OF THE JUDGES	PERIOD
	[DIVISION BENCH-I] [VIRTUAL COURT NO.1 i.e. ORIGINAL COURT NO. 1] <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none">1. Writ Appeals other than Foreigner matters.2. PIL and Taken up Matters.3. Writ Petitions against Order of CAT.4. Confirmation of Decree of Divorce and such Matrimonial Appeals.5. Contempt Matters relating to Division Bench- I.6. Any such matters as may be specifically directed to be listed. (Matters that might involve extreme urgency) (This bench will sit upto 12:00 Noon)	HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE MANISH CHOUDHURY	FROM 28-08-2020 TO 01-10-2020
	[VIRTUAL COURT NO.1] <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none">1. Bail Petition/Criminal Petition. (This bench will sit singly from 12:00 Noon.)	HON'BLE THE CHIEF JUSTICE	-DO-
	[VIRTUAL COURT NO. 2 i.e. ORIGINAL COURT NO. 2] <i>This Bench will take up matters pertaining to :</i> <ol style="list-style-type: none">1. Transfer Petition(Crl.)2. Criminal Revision Petition.3. Criminal Petition.4. Bail.5. Criminal Appeal(In the second half /oldest pending and where counsel has been engaged through Legal Aid)	HON'BLE MR. JUSTICE N.KOTISWAR SINGH	-DO-

	<p>[VIRTUAL COURT NO.3 i.e. ORIGINAL COURT NO. 3]</p> <p><i>This Bench will take up matters pertaining to :</i></p> <ol style="list-style-type: none"> 1. Transfer Petition(Crl.) 2. Criminal Revision Petition. 3. Criminal Petition. 4. Bail. 	<p>HON'BLE MR. JUSTICE MANASH RANJAN PATHAK</p>	<p>-DO-</p>
	<p>[DIVISION BENCH-II] [VIRTUAL COURT NO.4 i.e. ORIGINAL COURT NO. 4]</p> <p><i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. Writ Appeal (Foreigners Matter). 2. Writ Petition (Foreigners Matter). 3. Custodial Death. 4. WP(C) relating to Police and Army Actions. 5. Contempt Petition (Criminal) 6. Criminal Appeal including Hill Appeal. 7. WP(C) (Division Bench). <p><i>Any such matters as may be specifically directed to be listed.</i></p>	<p>HON'BLE MR. JUSTICE MANOJIT BHUYAN AND HON'BLE MR. JUSTICE HITESH KUMAR SARMA</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.5 i.e. ORIGINAL COURT NO. 6]</p> <p><i>This Bench will take up matters pertaining to :</i></p> <ol style="list-style-type: none"> 1. Writ Matters. 	<p>HON'BLE MR. JUSTICE SUMAN SHYAM</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.6 i.e. ORIGINAL COURT NO. 7]</p> <p><i>This Bench will take up matters pertaining to :</i></p> <ol style="list-style-type: none"> 1. Criminal Appeal. 2. Tr.Petition(Crl.) 3. Criminal Revision Petition. 4. Criminal Petition. 5. Bail. 	<p>HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.7 i.e. ORIGINAL COURT NO. 9]</p> <p><i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. MAC Appeal 2. MFA 3. Transfer Petition (Civil). 4. First Appeal Order. 5. Tax matters. 6. RSA. 7. Writ Matters. 	<p>HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA</p>	<p>-DO-</p>

	<p>[SPECIAL DIVISION BENCH] [VIRTUAL COURT NO.8 i.e. ORIGINAL COURT NO. 10]</p> <p><u><i>This Bench will take up Matters pertaining to:</i></u></p> <ol style="list-style-type: none"> 1. <i>Income Tax Appeal Matters.</i> 2. <i>Appeals under Companies Act.</i> 3. <i>SARFAESI Act Matters.</i> 4. <i>Criminal Appeal(J)</i> 5. <i>Criminal Appeal.</i> 6. <i>Death Reference Cases.</i> 7. <i>Writ matters.</i> 8. <i>Any other cases that may be assigned.</i> 	<p>HON'BLE MR. JUSTICE KALYAN RAI SURANA AND HON'BLE MR. JUSTICE MIR ALFAZ ALI</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.9 i.e. ORIGINAL COURT NO. 11]</p> <p><u><i>This Bench will take up Matters pertaining to:</i></u></p> <ol style="list-style-type: none"> 1. <i>Civil Revision Petition.</i> 2. <i>Civil Revision Petition (I/O).</i> 3. <i>First Appeal Order.</i> 4. <i>Testamentary Cases</i> 5. <i>Second Appeal Order.</i> 6. <i>Land Acquisition Appeal(S/B).</i> 7. <i>Arbitration Appeal(S/B).</i> 8. <i>RFA</i> 9. <i>MAC Appeal.</i> 10. <i>MFA</i> 11. <i>Transfer Petition.</i> 12. <i>RSA</i> 	<p>HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.10 i.e. ORIGINAL COURT NO. 13]</p> <p><u><i>This Bench will take up matters pertaining to :</i></u></p> <ol style="list-style-type: none"> 1. <i>Criminal Appeal.</i> 2. <i>Tr.Petition(Crl.)</i> 3. <i>Criminal Revision Petition.</i> 4. <i>Criminal Petition.</i> 5. <i>Bail.</i> 	<p>HON'BLE MR. JUSTICE AJIT BORTHAKUR</p>	<p>-DO-</p>
	<p>[VIRTUAL COURT NO.12 i.e. ORIGINAL COURT NO. 16]</p> <p><u><i>This Bench will take up matters pertaining to :</i></u></p> <ol style="list-style-type: none"> 1. <i>Writ Matters.</i> 	<p>HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI</p>	<p>-DO-</p>

	<p>[VIRTUAL COURT NO.13 i.e. ORIGINAL COURT NO. 18]</p> <p><i>This Bench will take up matters pertaining to :</i></p> <ol style="list-style-type: none"> 1. <i>Criminal Appeal (Oldest Pending).</i> 2. <i>Tr.Petition(Crl.)</i> 3. <i>Criminal Revision Petition(Oldest Pending).</i> 4. <i>Criminal Petition (Oldest Pending).</i> 5. <i>Bail.</i> 6. <i>Writ Matters.</i> 	<p>HON'BLE MR. JUSTICE MANISH CHOUDHURY</p>	<p><i>-DO-</i></p>
	<p>[VIRTUAL COURT NO.14 i.e. ORIGINAL COURT NO. 19]</p> <p><i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. <i>Tax Matters.</i> 2. <i>Criminal Revision Petition.</i> 3. <i>Criminal Appeal.</i> 4. <i>Bail.</i> 	<p>HON'BLE MR. JUSTICE SOUMITRA SAIKIA</p>	<p><i>-DO-</i></p>
	<p>[VIRTUAL COURT NO.15 i.e. ORIGINAL COURT NO. 20]</p> <p><i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. <i>Transfer Petition.(Crl.)</i> 2. <i>Criminal Revision Petition.</i> 3. <i>Criminal Petition.</i> 4. <i>Bail.</i> 5. <i>Writ Matters</i> 	<p>HON'BLE MR. JUSTICE PARTHIV JYOTI SAIKIA</p>	<p><i>-DO-</i></p>